

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.**

O.A. NO.391 OF 2019

IN THE MATTER OF:-

SND Public School, Palwal. .... Applicant

Versus

State of Haryana & Ors ..... Respondents

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Filed by: -

New Delhi

Dated: 26.01.2022

ANIL GROVER  
ADDL. ADVOCATE GENERAL HARYANA  
A-174, Second floor, Defence colony  
New Delhi-24

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**PRINCIPAL BENCH, NEW DELHI.**

O.A. No.391 OF 2019

**IN THE MATTER OF:-**

SND Public School, Palwal

.....Applicant

Versus

State of Haryana &Ors.

.....Respondents

**SUBMISSIONS ON BEHALF OF MUNICIPAL COUNCIL,**  
**PALWAL IN RESPONSE TO JOINT COMMITTEE REPORT**  
**DATED 24.12.2021**

**MOST RESPECTFULLY SHOWETH:-**

1. That the present O.A.was filed by the applicant seeking directions to stop dumping of the waste, and removal of the legacy waste from Mustil No.17's Killa No.17/1, 24/2 of Mauja Meghpur (hereinafter referred as to site in question).

After passing of order dated 14.07.2020 passed by this Hon'ble Tribunal, dumping of current waste at site in question was stopped and bio-remediation of legacy waste accessed as approximate 21000 Metric Tons was started. Entire legacy waste was bio-remediated to resolve the issues raised in the present OA. The process for lifting of RDF recovered from the legacy waste has been completed by the agency.

2. That in April, 2021 a mechanism was also setup in place for door to door collection, processing of wet and dry waste through

3  




three MFR Facilities i.e. 01 MRF Facility at village Allahapur (herein after referred as to 1<sup>st</sup> MRF Facility), 01 MRF Facility at Delhi-Agra Road, village Firojpur (herein after referred as to 2<sup>nd</sup> MRF Facility) and 01 MRF Facility at village Firojpur (herein after referred as to 3<sup>rd</sup> MRF Facility). 70 composting pits were constructed at each of MRF Facility. However, trommel machine of 250 TPD capacity was established at 3<sup>rd</sup> MRF Centre only as it was enough to cater daily generated waste at about 100-110 MT per day and 2<sup>nd</sup> MRF Facility was being used as Transfer Station adopting process of manual segregation and composting.

3. That in May, 2021 dispute arose over the land under 1<sup>st</sup> MRF Facility. Although, said land has been transferred to Department of Urban Local Bodies and it is at the disposal of Municipal Council, Palwal yet villagers have opposed use of said land for purpose of waste management and kept their cattle. The grievance raised by the villagers has been considered, land record has also been verified and after deputing Duty Magistrate, possession of 1<sup>st</sup> MRF Centre has been taken back. However, in view of capacity of 3<sup>rd</sup> MRF facility, this MRF Facility is being kept unutilised. Present Photographs of 1<sup>st</sup> MRF Centre are annexed as **Annexure-R/1 (Colly)**.

4. That before coming to status of 2<sup>nd</sup> MRF Facility, status of 3<sup>rd</sup> MRF Facility is being appraised first. It is humbly submitted that waste was processed properly till the mid of August, 2021 at 3<sup>rd</sup> MRF Facility. In July, 2021 local villagers opposed the processing of



waste at present site also. The M.C. Palwal requested the office of the Ld. Deputy Commissioner, Palwal vide letter No 2419/MCP dated 26.08.2021 for providing Police force. At initial stage, negotiation with villagers was preferred rather to use police force. However, local villagers opposed heavily the functioning of this MRF Facility. On 20.08.2021, the agency reported that the local residents of Village Firozpur used force against the employees of the agency working at the MRF Facility due to which the staff/Manpower of M/s Classic Manpower left the work. The residents of village sat on "Dharna" in front of the MRF Facility. Hence, M.C. Palwal again requested the office of the Ld. Deputy Commissioner, Palwal for providing Police force.

In the mean-time, as directed by the Ld. Deputy Commissioner, Palwal, Municipal Council Palwal created a new site at Village Meghpur but at that site also local residents of the village opposed and stopped the work of dumping and Segregation of MSW.

Therefore, by deputing police personals, initially it was started to send and process waste at night hours and now, after Villagers agitation is over at village Firozpur, Palwal, ample police force has been deputed and waste is being sent & processed properly at 3<sup>rd</sup> MRF Centre. Present Photographs of 3<sup>rd</sup> MRF Centre are annexed as **Annexure-R/2 (Colly)**.

5. That as explained in para no.2 above, 2<sup>nd</sup> MRF Facility was being used as a transfer station adopting process of manual segregation and composting. During September, 2021 water logged deeply in surrounding area which came inside the MRF Facility also.



This led the 2<sup>nd</sup> MRF non-functional. At present, recyclable waste is being segregated manually and wet waste received separately is being processed for composting. Present Photographs of 2<sup>nd</sup> MRF Centre are annexed as **Annexure-R/3 (Colly)**.

6. The above stated circumstances, compelled the MC, Palwal to store the waste 'collected during non-functionality of 2<sup>nd</sup> and 3<sup>rd</sup> MRF Facility' at land of MC, Palwal near the 2<sup>nd</sup> MRF Facility. At present, said waste also is being sent to 3<sup>rd</sup> MRF Facility for processing.

7. The unprocessed quantum of waste has been accessed by the agency as 4000 MT and processing of same has been now started at 3<sup>rd</sup> MRF Facility alongwith current waste in presence of police personals. Considering present weather conditions and unfavorable circumstances, 45 days are likely to be taken to process the unprocessed waste.

8. The pointwise response to Joint Committee Report is as under:

### **2.1 Bio Remediation of 21000 MT Legacy Waste**

<b>Status as per report of MC Palwal</b>	<b>Real Compliance Status as on 15/11/2021, as verified by the Joint Committee</b>	<b>Reply of MC Palwal as on 26.01.2022</b>
There was approximate 21000 Metric tons of legacy waste present at the site in question of Municipal Council Palwal.	At present there is no legacy waste laying at site. However, the RDF recovered from legacy waste was laying at site, which is yet to be disposed by the MC, Palwal(photograph 1,2	The process for lifting of RDF recovered from the legacy waste has been completed by the agency.

*Mun...*

*Uttam*

<p>Work for Bioremediation and Reclamation of legacy waste was started vide "MC Palwal office" work order No 5216/MCP dated 04.12.2020 and approx 21000 MT of legacy waste has been remediated successfully.</p> <p>The scientific landfill site is being developed by concerned agency as per work order.</p>	<p>and 3 of Annexure-2)</p> <p>The representatives of MC, Palwal were requested to provide the details such as log books, quantities and disposal of screened fraction, analysis etc. So as to conclude, if the legacy waste has been remediated as per CPCB guidelines for disposal of legacy waste. The details are yet to be received from M.C Palwal.</p> <p>The work on development of scientific landfill site is yet to be started.</p>	<p>The detail of procedure as per CPCB guidelines for remediation of legacy waste and the details of disposal of legacy waste are annexed herewith as <b>Annexure R/4.</b></p> <p>MC has applied for Environment Clearance though agency for development of scientific landfill site to State Environment Impact Assessment Authority Haryana. After obtaining of EC, Scientific Landfill shall be developed by the agency.</p>
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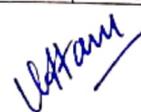
**2.2 Status of Dry Waste Processing Facility:-**

Status as per report of MC Palwal	Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Reply of MC Palwal as on 26.01.2022
<p>Municipal Council has already established 03 MRF facility at Alhapur (01 Nos MRF) and firozpur (02 Nos MRF). Total Capacity of each MRF for dry waste</p>	<p>All the three MRF sites were visited by the Joint Committee and observed that: 1. MRF Site 1/Shed at Allahapur is being used as a Gaushala viz Moni Baba ki Gaushala. Cows and</p>	<p>The correct factual status has been narrated in para No.2 and 3 above. Those are not being repeated herein for the sake of brevity.</p>

*Mun...*

*Uttam*

<p>storage is about 20 TPD. The dry waste is being segregated in different categories/fractions on the basis of their use as per solid waste management rules and norms.</p>	<p>their care-takes were found be present there. It was informed by the Care-taker Shri Moni Baba that the site in use as a Gaushala for the last one year (Photograph 4, 5, 6 of Annexure-2).</p> <p>2. The MRF site 2 at Firozpur (Delhi Agra road) is being used as a dump yard for MSW and there is no facility installed for material recovery (Photograph 7, 8, 9 of Annexure-2)</p> <p>3. The MRF site 3 at Firozpur was found to be in operational condition with all the facilities installed. However, it was informed that no waste is coming at site from August 15, 2021, since the villagers are protesting against processing of waste at MRF facility. MC has made a request to DC Palwal for providing Police protection (Photograph 10, 11, 12 of Annexure-2)</p> <p>4. It appears that MRF sites at Sr. No.1 and 2 above never</p>	<p>Use of site as Gaushala for last one year is incorrect. The team officers were told so to prejudice the rights of M.C., Palwal.</p> <p>The correct factual status has been narrated in para No.2 and 5 above. Those are not being repeated herein for the sake of brevity. recyclable waste is being segregated manually and wet waste received separately is being processed for composting.</p> <p>The correct factual status has been narrated in para No.2, 4, 6 &amp; 7 above. Those are not being repeated herein for the sake of brevity. At present ample police force has been deputed and waste is being sent &amp; processed properly at 3<sup>rd</sup> MRF Centre.</p> <p>Such observations might be due circumstances</p>
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	been used as MRF facilities.	mentioned in para no.2 to 5 above. The correct facts mentioned in those paras are being reiterated.
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### 2.3 Status of Wet Waste Processing:

<b>Status as per report of MC Palwal</b>	<b>Real Compliance Status as verified by the Joint Committee</b>	<b>Reply of MC Palwal as on 26.01.2022</b>
<p>The amount of total solid waste generated is 100 TPD approximately within MC Palwal, in which total Quantity of collected Dry waste is 60 TPD approximately and total quantity of collected wet waste is 40 TPD approximately. presently there are 217 composite pit for processing of wet waste within MC Palwal limit which are being used for composting of wet waste.</p>	<p>70 Nos. compost Pits at MRF site 3 (Firozpur) were found to be in operational condition. However, no wet waste was being processed at the time of visit.</p> <p>It was informed that no waste is not coming at site from August 15, 2021, since the Villagers are protesting against MC and not allowing the MC to bring the waste at MRF Site. MC has made request to DC Palwal for providing police protection (Photograph 13, 14 of Annexure-2.</p> <p>No compost Pits at MRF Site 2 (Firozpur) were found to be in operational condition, since the MRF facility was found to be used as a dump yard.</p> <p>No Compost Pits at MRF Site 1 (Allahapur) were found to be in operational condition, since this MRF facility</p>	<p>The 70 Nos of compost pits at each of 2<sup>nd</sup> and 3<sup>rd</sup> MRFs at village firozpur are now functional as explained above.</p> <p>The unfavorable circumstances prevalent at the time of visit and present status have been explained in para No.2 to 7 above.</p>

*Signature*

*Signature*

	was found to be used as a Gaushala.	
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#### **2.4 Observation of the Joint Committee on Door to Door collection**

<b>Status as per report of MC Palwal</b>	<b>Real Compliance Status as on 15/11/2021, as verified by the Joint Committee</b>	<b>Reply of MC Palwal as on 26.01.2022</b>
Presently, 100% door to door collection is being carried out by MC Palwal in all 31 wards including commercial and public place.	<p>The Joint Committee visited Ward No.25, 26 and 27, to find the real status.</p> <p>It was observed that waste was lying here &amp; there and seems to have not collected for days. The waste was found to be dumped at various places and also in drains (Photograph 15, 16, 17, 18 of Annexure-2)</p> <p>Door to Door collection was not found to happening at ground.</p>	<p>The unfavourable &amp; unavoidable circumstances mentioned above might lead deviation in timings of lifting of garbage. However, door to door collection is being carried out by M.C Palwal daily because of that MC has collected total MSW i.e.40786 MT from Jan-2021 to Dec-2021. Among the said collected MSW, MC Palwal has disposed of 2038.3 MT (Metal+ Glass+ gatta+ plastic) and wet waste 16750 MT by making compost. Also around 10191 MT RDF has also disposed among 13459.65 MT RDF produced. The detail of garbage processing from January to December, 2021 is annexed herewith as <b>Annexure-R/5</b>.</p>

#### **2.5 Other observations of the Joint Committee:-**

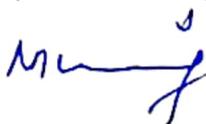
<b>Real Compliance Status as verified by the Joint</b>	<b>Reply of MC Palwal as on 26.01.2022</b>
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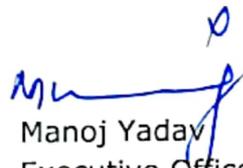
Committee	
<p>It was observed that while MC, Palwal has processed and disposed off all 21000 MT legacy waste at site under question, another dumping site at road side at Allahapur, near bridge has been created. It was informed by the representatives of MC, Palwal that since the villagers are raising objections and protesting against processing of MSW at the only operational MRF facility at Firozpur, all the MSW is being dumped at this site from August 25, 2021 onwards. Around 10000 MT waste has already been dumped at this site. If this issue is not resolved, this site will become another legacy waste site in Palwal ( Photograph 19, 20, 21, 22 of Annexure-2)</p>	<p>M.C. Palwal is working hard for smooth and effective working of door to door collection, transportation, collection and Processing of solid waste. M.C. Palwal has also distributed pamphlets in all the 31 wards of M.C. by utilizing Saksham Yuvas to enrich the knowledge of local residents for disposing the waste generated from their houses to the vehicles of agency responsible for door to door collection of Solid waste. Also the Administrator and Executive Officer, M.C. Palwal have conducted meetings with shopkeepers, Street vendors, Owners of the Dhabas, Restaurants, Banquet halls, Hotels etc. to have healthy discussion about the implementation of Ld. NGT instructions and scientific disposal of Municipal Solid waste(MSW).</p> <p>It was all going well till the mid of August, 2021, however, unfavourable &amp; unavoidable circumstances lead to deviation from mechanism in place.</p> <p>The quantity stated in report i.e. 10000 MT is not assessed properly as it is approx. four thousand MT. However, now mechanism is in effect as stated in para No.6 and 7 above.</p>

That in view of the submissions and averments made above, it is humbly submitted that the present Report-cum-Response of the Municipal Council, may kindly be accepted. It is humbly submitted that M.C. Palwal was doing well for collection, segregation and processing of MSW till Aug-2021. However, after unreceptive & unavoidable circumstances as explained above, deviations arose in mechanism in place. At





present, with the assistance of District Administration, best efforts have been made to restore the system established for compliance of SWM Rules, 2016. Considering present adverse circumstances including weather conditions, 45 days may kindly be granted to process the unprocessed waste stored during past.

  
Manoj Yadav  
Executive Officer,  
MC, Palwal

  
Uttam Singh, I.A.S.  
District Municipal Commissioner,  
Palwal

Place:-Palwal  
Dated:- 26.01.2022



GPS Map Camera

**Alapur, Haryana, India**

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana  
121102, India

Lat 28.179761°

Long 77.307787°

26/01/22 12:03 PM





Google



**Alapur, Haryana, India**

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana  
121102, India

Lat 28.179799°

Long 77.307672°

26/01/22 12:03 PM



GPS Map Camera

25



**Alapur, Haryana, India**

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana  
121102, India

Lat 28.179895°

Long 77.307565°

26/01/22 12:04 PM



GPS Map Camera

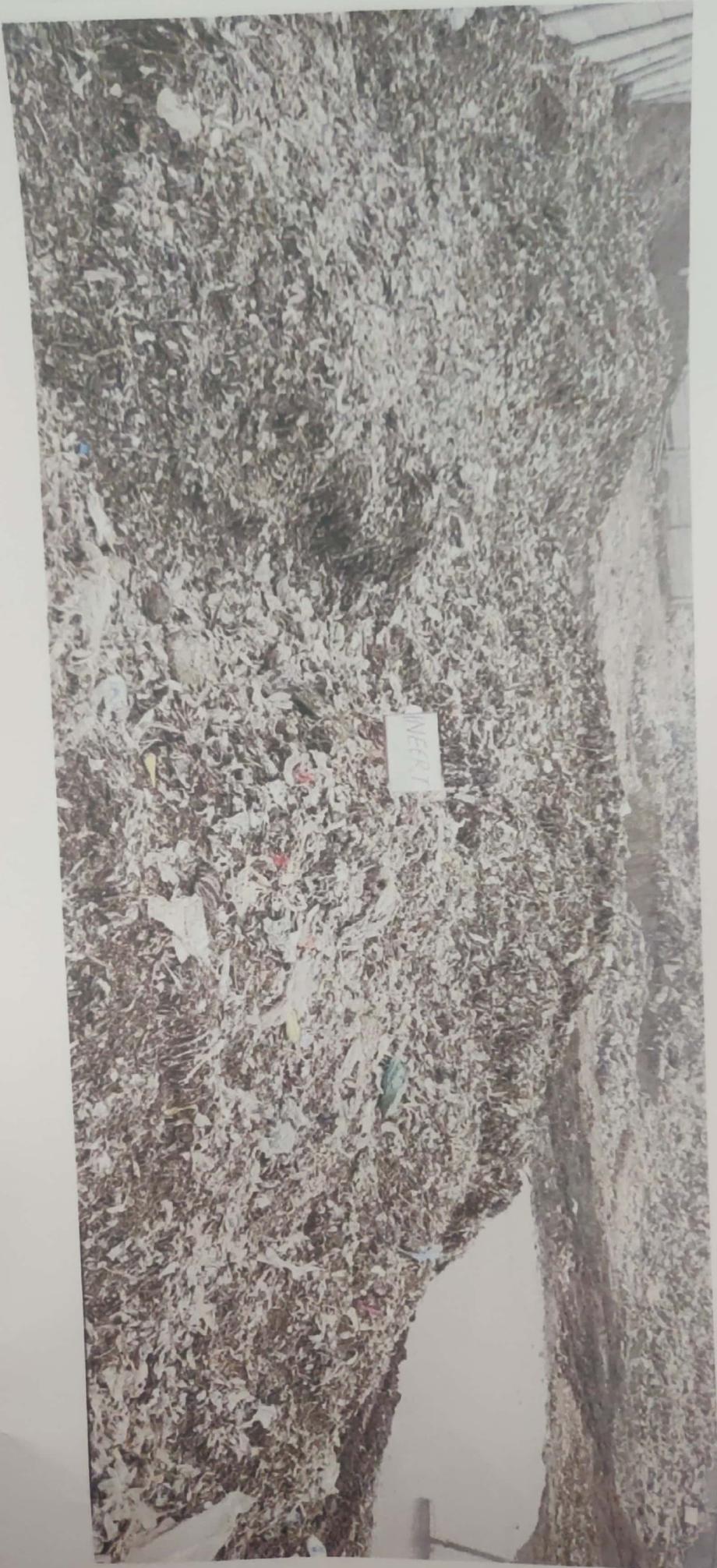


**Alapur, Haryana, India**  
 Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana  
 121102, India  
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 Long 77.307568°  
 26/01/22 12:04 PM

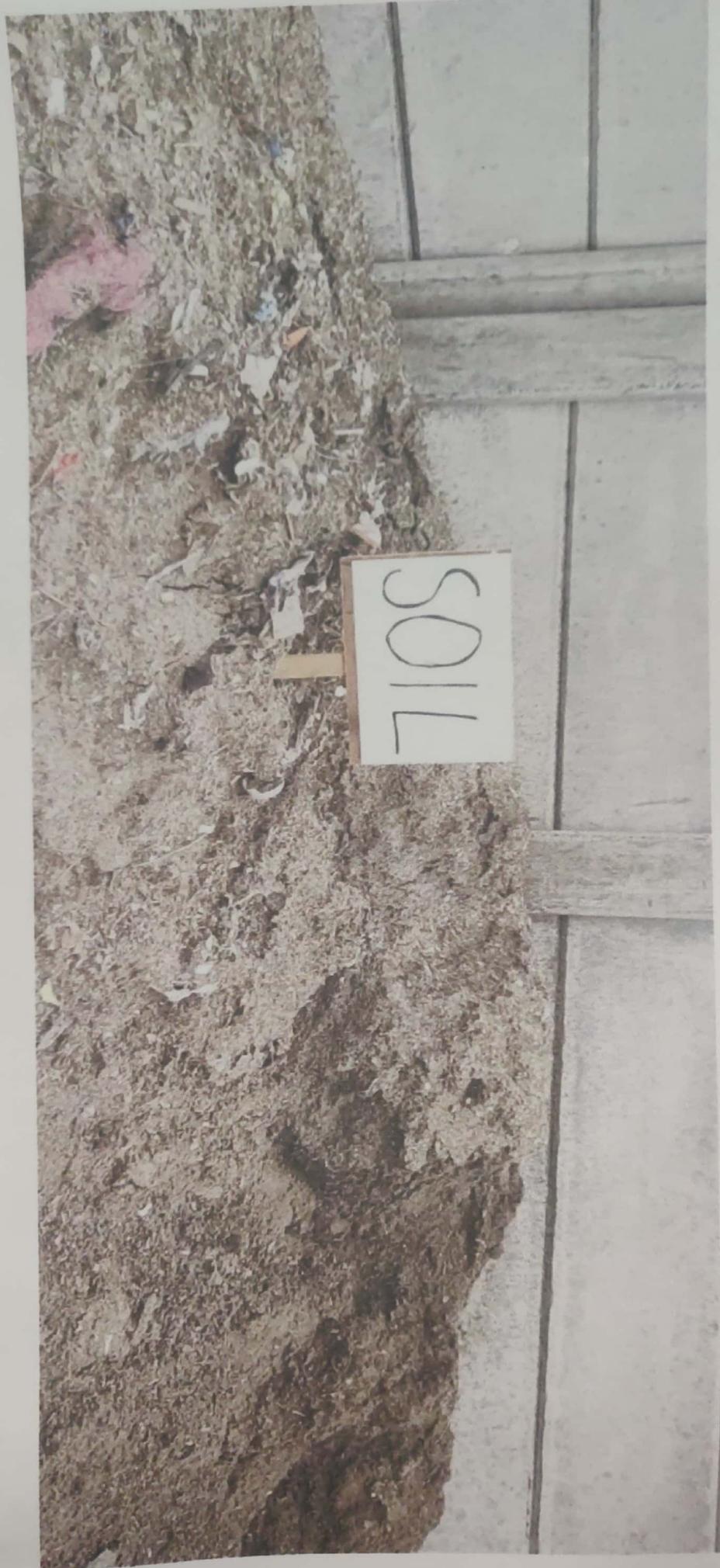












COMPOST  
PIT

GPS Map Camera



Patli Kalan, Haryana, India  
58M8+X3G, Patli Kalan, Haryana 121102, India  
Lat 28.184888°  
Long 77.314609°  
20/01/22 12:04 PM



 GPS Map  
Camera Lite

Srinagar - Kanyakumari Hwy, Patli Kalan, Haryana  
121102, India

Latitude	Longitude
28.189791666666665°	77.313543333333334°
Local 04:48:07 PM	Altitude 183.6 meters
GMT 11:18:07 AM	Wednesday, 26-01-2022



# Unnamed Road, Aghwanpur, Haryana 121102, India

Latitude

28.17976833333333°

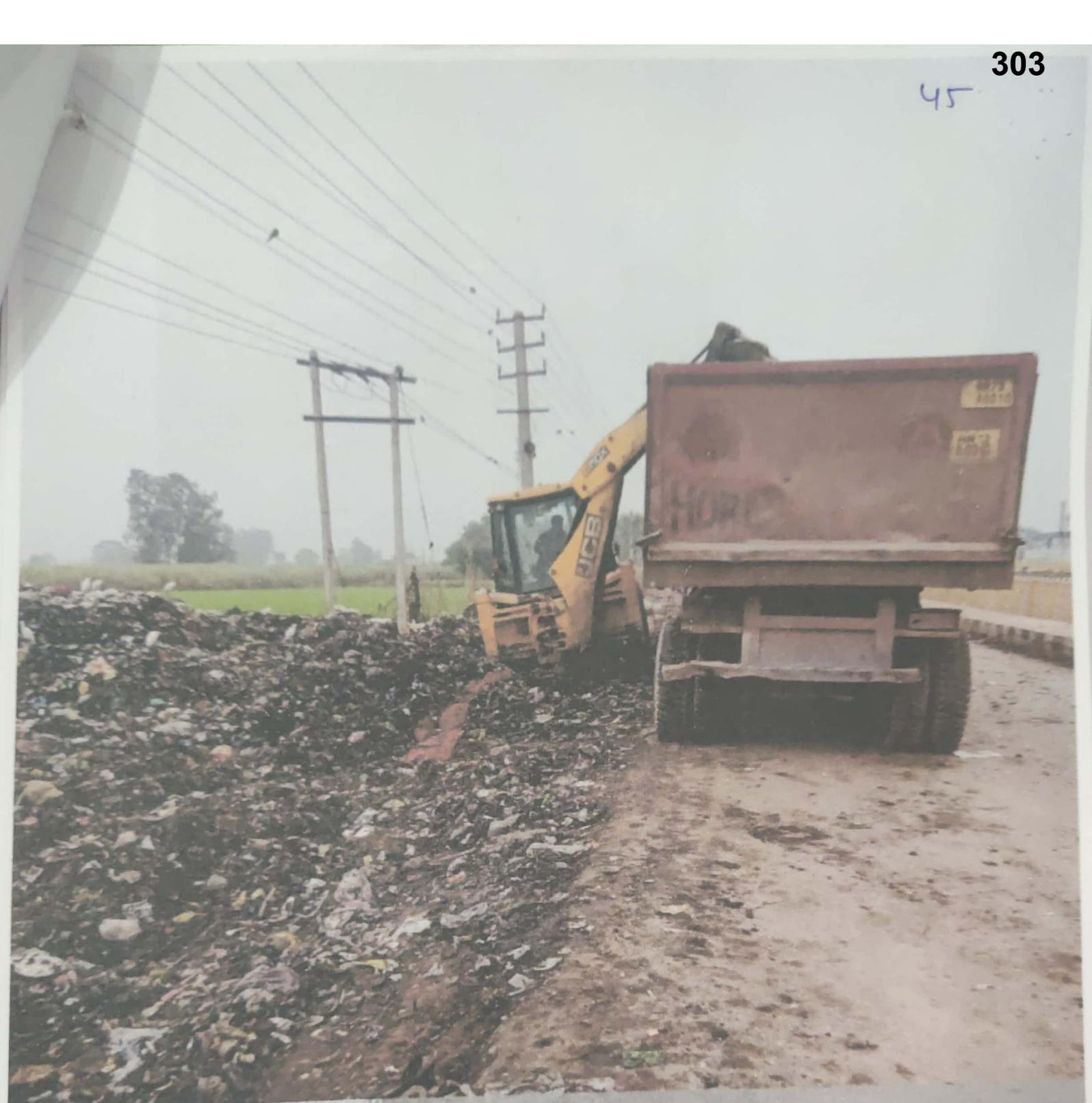
Longitude

77.32194833333332°

Local 01:24:09 PM  
GMT 07:54:09 AM

Altitude 172.1 meters  
Tuesday, 25-01-2022

45



Srinagar - Kanyekumari Hwy, Patli Kalan, Haryana 121102, India

Patli Kalan  
 Haryana  
 India



12°C  
 54°F

2022-01-25(Tue) 01:42(pm)



Unnamed Road, Aghwanpur, Haryana 121102, India

Latitude

28.17976833333333°

Longitude

77.32194833333332°

Local 01:24:09 PM

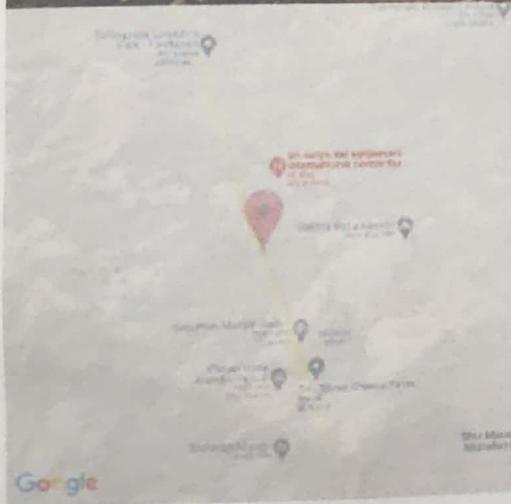
GMT 07:54:09 AM

Altitude 172.1 meters

Tuesday, 25-01-2022

49

305



Srinagar - Kanyakumari Hwy, Patli Kalan, Haryana 121102, India

Patli Kalan  
 Haryana  
 India



12°C  
 54°F

2022-01-25(Tue) 01:42(pm)

Google

51

306



Annexure-R/3 307

53

## Aghwanpur, Haryana, India

Unnamed Road, Aghwanpur, Haryana 121102, India

Lat N 28° 10' 48.8856"

Long E 77° 19' 18.426"

20/01/22 12:09 PM



Google

55



**Aghwanpur, Haryana, India**  
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20/01/22 12:09 PM



**Aghwanpur, Haryana, India**

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Lat N 28° 10' 48.9936"

Long E 77° 19' 18.3684"

20/01/22 12:09 PM

59



**Aghwanpur, Haryana, India**

Unnamed Road, Aghwanpur, Haryana 121102, India

Lat N 28° 10' 48.8856"

Long E 77° 19' 18.426"

20/01/22 12:09 PM

Annexure - R/4

Day Wise Production Detail

Production Log book

Jan to Feb

Sharma

[Site Incharge]

Sharma  
21/1/22

No.	Date	Time	Net weight (kg)	Tractor No.
	31-01-21	10:45	2205	HR-52-6958
	31-01-21	10:49	2110	HR-29-D4644
3.	31-01-21	10:58	1715	HR-52-6958
4	"	11:05	2590	HR-29-D4644
5	"	11:15	2530	HR-52-6958
6	"	11:18	1995	HR-29-D4644
7	"	11:19	2415	HR-52-6958
8	"	11:24	2360	HR-29-D4644
9	"	11:28	2490	HR-52-6958
10	"	11:50	3295	HR-29-D4644
12.	"	11:51	3345	HR-52-6958
12.	"	11:57	2465	HR-29-D4644
13.	"	12:01	3720	HR-52-6958
14.	"	12:04	3300	HR-29-D4644
15	"	12:09	3600	HR-52-6958
16	"	12:14	3245	HR-29-D4644
17.	"	12:17	3065	HR-52-6958
18.	"	12:44	2675	HR-29-D4644 = 49120
19	01-02-21	9:45	2655	HR-52-6958
20.	"	9:56	1805	HR-29-D4644
21.	"	9:58	2270	HR-52-6958
22.	"	10:00	2445	HR-29-D4644
23	"	10:17	2645	HR-52-6958
24.	"	10:20	2450	HR-29-D4644
25	"	10:27	2665	HR-52-6958
26	"	10:33	2120	HR-29-D4644
27	"	1:08	2565	HR-52-6958
28	"	1:31	2340	HR-29-D4644
29	"	3:39	2355	HR-52-6958
30	"	3:45	2830	HR-29-D4644

S.No.	Date	Time	Net wt.	Tractor.No.
31	01-02-21	3:48	2430	HR-52-6958
32	"	3:57	2645	HR-29-D4644
33	"	4:09	2210	HR-52-6958
34	"	4:16	2645	HR-29-D4644
35	"	4:24	2075	HR-52-6958
36	"	4:45	2565=43715	HR-29-D4644
37	2-02-21	9:36	2040	HR-29-D4644
38	2-02-21	9:40	2255	HR-52-6958
39	"	9:42	2470	HR-29-D4644
40	"	9:44	2225	HR-52-6958
41	"	9:48	2595	HR-29-D4644
42	"	10:56	2180	HR-52-6958
43	"	11:04	2860	HR-29-D4644
44	"	11:14	2510	HR-52-6958
45	"	11:19	2510	HR-29-D4644
46	"	11:23	2595	HR-52-6958
47	"	11:25	2845	HR-29-D4644
48	"	11:29	2545	HR-52-6958
49	"	11:32	2320	HR-29-D4644
50	"	11:39	3145	HR-52-6958
51	"	11:45	2620	HR-29-D4644
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54	"	12:08	2605	HR-52-6958
55	"	12:12	2945	HR-29-D4644
56	"	12:17	2570	HR-52-6958
57	"	12:21	2230	HR-29-D4644
58	"	12:37	2735	HR-52-6958
59	"	12:45	2630	HR-29-D4644
60	"	12:55	2850	HR-52-6958

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	"	3:19	1800	HR-52-6958
63	"	3:26	2265	HR-29-D4644
64	"	3:31	2430	HR-52-6958
65	"	3:36	2265	HR-29-D4644
66	"	3:44	2245	HR-52-6958
67	"	3:46	2355	HR-29-D4644
68	"	3:51	2460	HR-52-6958
69	"	3:55	2765	HR-29-D4644
70	"	3:59	1670	HR-52-6958
71	"	4:02	2575	HR-29-D4644
72	"	4:23	2525	HR-52-6958 = 85805
73	3-02-21	2:05	3260	HR-29-D4644
74	"	2:14	1980	HR-52-6958
75	"	2:29	3020	HR-29-D4644
76	"	2:39	2440	HR-52-6958
77	"	10:34	2475	HR-29-D4644
78	"	10:46	3000	HR-52-6958
79	"	10:52	2505	HR-29-D4644
80	"	10:57	2720	HR-52-6958
81	"	10:58	3540	HR-29-D4644
82	"	11:07	2640	HR-52-6958
83	"	11:13	3840	HR-29-D4644
84	"	11:20	3290	HR-52-6958
85	"	11:24	1650	HR-29-D4644
86	"	11:32	2990	HR-52-6958
87	"	11:39	3520	HR-29-D4644
88	"	11:47	2570	HR-52-6958
89	"	4:44	2645	HR-29-D4644
90	"	4:58	2280	HR-52-6958

S.No.	Date	Time	Net wt (kg)	Tractor No.
91	3-02-21	5:07	2406	HR-29-D4644
92	"	5:13	2970	HR-52-6958
93	"	5:18	2525	HR-29-D4644
94	"	5:13	2915	HR-52-6958
95	"	5:18	2925	HR-29-D4644
96	"	5:29	2970	HR-52-6958
97	"	5:49	2310	HR-29-D4644
98	"	6:05	2635	HR-52-6958
99	"	6:10	2755	HR-29-D4644
100	"	6:18	2315	HR-52-6958
101	"	6:25	2775	HR-29-D4644 = 76541
102	4-02-21	9:10	2875	HR-52-6958
103	"	9:14	2695	HR-29-D4644
104	"	9:22	3040	HR-52-6958
105	"	9:29	3345	HR-29-D4644
106	"	9:30	2540	HR-52-6958
107	"	9:42	2620	HR-29-D4644
108	"	9:53	2275	HR-52-6958
109	"	9:59	2995	HR-29-D4644
110	"	10:06	2810	HR-52-6958
111	"	10:13	3625	HR-29-D4644
112	"	10:20	3410	HR-52-6958
113	"	11:09	3205	HR-29-D4644
114	"	11:11	3820	HR-52-6958
115	"	11:13	2515	HR-29-D4644
116	"	11:27	1760	HR-52-6958
117	"	11:32	2250	HR-29-D4644
118	"	11:37	2200	HR-52-6958
119	"	11:39	2060	HR-29-D4644
120	"	11:56	2960	HR-52-6958

GOOD WRITE

No.	Date	Time	Net wt.	Tractor No.
121	4-02-21	12:01	3395	HR-29-D4644
122	"	1:43	2915	HR-52-6958
123	"	3:59	2925	HR-29-D4644
124	"	4:07	2570	HR-52-6958
125	"	4:13	2310	HR-29-D4644
126	"	4:18	2635	HR-52-6958
127	"	4:28	2755	HR-29-D4644 = 79445
128	5-02-21	10:20	2260	HR-52-6958
129	"	10:25	2600	HR-29-D4644
130	"	10:27	2905	HR-52-6958
131	"	10:29	2870	HR-29-D4644
132	"	11:02	2975	HR-52- <del>6958</del>
133	"	11:05	2640	HR-29-D4644
134	"	11:08	2550	HR-52-6958
135	"	11:11	2825	HR-29-D4644
136	"	11:15	2260	HR-52-6958
137	"	11:18	2175	HR-29-D4644
138	"	11:22	2800	HR-52-6958
139	"	11:27	2815	HR-29-D4644
140	"	11:30	2630	HR-52-6958
141	"	11:33	2895	HR-29-D4644
142	"	11:38	2495	HR-52-6958
143	"	11:45	2885	HR-29-D4644
144	"	11:49	1520	HR-52-6958
145	"	11:52	3415	HR-29-D4644
146	"	11:56	2465	HR-52-6958
147	"	11:59	3065	HR-29-D4644
148	"	12:4	2610	HR-52-6958
149	"	12:11	2985	HR-29-D4644
158	"	12:21	2665	HR-52- <del>6958</del>

Sr No.	Date	Time	Net wt.	Tractor No.
151	5-02-21	12:23	2975	HR-29-D4644
152	"	12:28	2990	HR-52-6958
153	"	12:32	2445	HR-29-D4644
154	"	12:40	2100	HR-52-6958
155	"	12:44	3405	HR-29-D4644
156	"	12:49	2750	HR-52-6958
157	"	12:55	3020	HR-29-D4644
158	"	2:24	2640	HR-52-6958
159	"	2:30	2740	HR-29-D4644
160	"	2:35	2155	HR-52-6958; 88525
161	6-02-21	10:54	3065	HR-52-6958
162	"	11:02	3960	HR-29-D4644
163	"	11:19	4495	HR-52-6958
164	"	11:19	3350	HR-29-D4644; 14870
165	7-02-21	4:18	3700	HR-52-6958
166	"	4:54	3600	HR-29-D4644
167	"	4:56	3605	HR-52-6958
168	"	3:54	3500 = 1405	HR-29-D4644
169	8-02-21	12:50	3905	HR-52-6958
170	"	1:06	3895	HR-29-D4644
171	"	1:20	4051	HR-52-6958
172	"	1:38	3105; 14956	HR-29-D4644
173	9-02-21	2:49	2880	HR-52-6958
174	"	3:12	2600	HR-29-D4644
175	"	3:14	4555	HR-52-6958
176	"	3:26	3025	HR-29-D4644
177	"	3:36	3195	HR-52-6958
178	"	3:43	750	HR-29-D4644
179	"	3:49	3528	HR-52-6958
180	"	3:55	2920	HR-29-D4644

No.	Time Date	Date Date	Net wt. (Kg)	Tractor no.
	4:01	9-02-21	3115	HR-52-6958
182	4:07	"	3135	HR-29-D4644
183	4:16	"	3270	HR-52-6958
184	4:22	"	2885	HR-29-D4644-35848
185	9:10	10-2-21	2875	HR-29-D4644
186	9:14	"	2895	HR-52-6958
187	9:22	"	3040	HR-30-5-5127
188	9:29	"	3345	HR-29-D4644
189	9:30	"	2540	HR-52-6958
190	9:42	"	2820	HR-30-5-5127
191	9:53	"	2275	HR-29-D4644
192	9:59	"	2995	HR-52-6958
193	10:06	"	2810	HR-30-5-5127
194	10:13	"	3625	HR-29-D4644
195	10:20	"	3410	HR-52-6958
196	11:9	"	3205	HR-30-5-5127
197	11:11	"	3820	HR-29-D4644
198	11:13	"	2515	HR-52-6958
199	11:27	"	1730	HR-30-5-5127
200	11:32	"	2250	HR-29-D4644
201	11:37	"	2200	HR-52-6958
202	11:39	"	2660	HR-30-5-5127
203	11:56	"	2960	HR-29-D4644
204	12:01	"	3395	HR-52-6958
205	12:30	"	3382	HR-30-5-5127
206	12:32	"	2445	HR-29-D4644
207	12:40	"	2100	HR-52-6958
208	12:44	"	3405	HR-29-D4644
209	12:49	"	2750	HR-52-6958
210	12:55	10-2-21	3020	HR-29-D4644

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- 1 HR74 A <sup>4043</sup> 3616 - 11200
- 2 HR55 W 2205 - 10,000
- 3 HR73 3566 - 10800
- 4 HR38 Q 9642 - 10700

KST No.	Time	Vehicle No.	Gross Wt	Net Wt
2374	9:35	HR73 Q 9642 3566	26555	15755
2375	9:36	HR55 W 2205	25350	15350
2376	9:40	HR38 Q 9642	26780	16080
2377	9:46	HR74 A 3616	27880	16680
2378	9:50	HR73 3566	25085	14285
2379	9:58	HR55 W 2205	26900	16900
2380	10:05	HR74 A 3616	27095	15895
2381	10:11	HR73 3566	26320	15520
2382	11:12	HR73 3566	26115	15315
2383	11:15	HR55 W 2205	26830	16830
2384	11:16	HR38 Q 9642	27280	16580
2385	11:22	HR74 A 3616	28005	16805
2386	11:46	HR73 3566	28735	17935
2387	11:52	HR55 W 2205	27535	17535
2388	11:56	HR38 Q 9642	28965	18265
2389	11:58	HR73 3566	26085	15285
2390	12:02	HR74 A 3616	29605	17805
2391	12:04	<del>HR55 W 2205</del> HR55 W 2205	24005	14005
2392	12:22	HR73 3566	26500	15700
2393	2:06	HR38 Q 9642	27755	17055
2394	2:18	HR73 3566	27085	16285
2395	2:20	HR38 Q 9642	28605	17905
2396	5:29	HR55 W 2205	26960	16960
2397	5:31	HR29 D 4644	6120	3120
2398	5:33	HR73 3566	28130	17330
2399	5:38	HR29 D 4644	6095	3095
2400	5:40	HR38 Q 9642	27195	16495
2401	5:42	HR30 V 2211	7705	4305
2402	5:45	HR74 A 4043	28005	16805
2403	5:50	HR55 W 2205	26745	16745

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Pit No.	Time	Vehicle No.	Gross wt	Net wt.
2435	8:43	HR74A 4043	30115	18915
2436	8:46	HR55W2205	27965	17965
2437	8:50	RS52GA 2417	31225	15895
2438	8:53	HR38 Q9642	29995	19295
2439	8:55	HR74A 4043	31950	20780 207
2440	9:10	HR55W2205	30795	20795
2441	9:13	HR73 3566	28945	18145
2442	9:16	HR38 Q9642	30395	19695
2443	9:23	HR74A 4043	29875	18675
2444	9:28	HR55W2205	31895	21895
2445	9:38	HR38 3566	30895	20095
2446	9:41	HR74A 4043	28965	17765
2447	9:50	HR55W2205	29895	19895
2448	10:13	HR73 3566	31595	20795
2449	10:18	HR38 Q9642	29855	19155
2450	10:22	HR74A 4043	31565	20365
2451	10:25	HR55W2205	30995	20995
2452	10:35	HR55W2205	29885	19885
2453	10:39	HR73 3566	31835	21035
2454	10:46	HR38 Q9642	30695	19995
2455	10:51	HR74A 4043	29685	18485
2456	10:58	HR55W2205	30895	20895
2457	11:02	HR55W2205	31995	24995
2458	11:10	HR73 3566	30775	19975
2459	11:17	HR38 Q9642	29895	19195
2460	11:21	HR74A 4043	28995	17795
2461	11:26	HR55W2205	31475	20275
2462	11:30	HR73 3566	30585	19785
2463	11:39	HR38 Q9642	29975	19275
2464	11:42	HR74A 4043	31795	20595
2465	11:46	HR55W2205	29675	19675



HR-29-D-4644  
 HR-30-V-2211  
 HR74 A 4043 - 11200  
 HR55 W 2205 - 10,000

3000  
 3300

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 HR73 3566 - 10600 322  
 HR38 0 9642 - 10700  
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Sl. No.	Time	Tractor No.	Gross wt	Net wt	Sigh.
2479	2:39	HR-30-V-2211	6775	3475	
2480	2:43	HR-29-D-4644	6045	3045	
2481	2:50	HR-30-V-2211	7045	3745	
2482	2:57	HR-29-D-4644	6700	3700	
2483	3:03	HR-30-V-2211	4985	3185	
2484	3:11	HR-29-D-4644	6550	3550	
2485	3:21	HR30 V 2211	7520	4220	
2486	4:12	HR-29-D-4644	6715	3715	
2487	4:16	HR-30-V-2211	7500	4200	
2488	4:23	HR-29-D-4644	6635	3635	
2489	4:30	HR-30-V-2211	626	3525	
2490	4:37	HR-29-D-4644	6250	3250	
2491	4:41	HR-30-V-2211	6516	3210	
2492	4:45	HR-29-D-4644	5580	2580	
2493	4:52	HR-30-V-2211	6785	3085	
2494	4:57	HR29 D 4644	6775	3775	
2495	5:08	HR30 V 2211	7535	4235	
2496	5:40	HR38 0 9642	27450	16750	
2497	5:47	HR73 3566	28075	17275	
2498	5:56	HR55 W 2205	28850	18850	
2499	6:03	HR74 A 4043	27960	16760	
2500	6:08	HR38 0 9642	27320	16620	
2501	6:10	HR73 3566	28630	17830	
2502	6:18	HR55 W 2205	29895	19895	
2503	6:23	HR73 3566	27505	16705	
2504	6:25	HR38 0 9642	28565	17865	
2505	6:29	HR74 A 4043	28925	17725	
2506	6:34	HR55 W 2205	28095	18095	

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Sl No.	Time	Vehicle No.	Gross wt.	Net wt.	Sign
2507	6:41	HR 29D 4644	30670	26870	
2508	7:2	HR 30 V 2211	29630	26330	
2509	7:08	HR 74 A 4093	3785	20585	
2510	7:10	HR 55 W 2205	28590	18590	
2511	7:13	HR 29 A 4644	29595	25795	
2512	7:21	HR 74 A 4043	28715	17515	
2513	7:27	HR 55 W 2205	31750	21750	
2514	7:37	HR 73 3566	30725	19925	
2515	7:42	HR 38 Q 9642	29420	18720	
2516	7:50	HR 74 A 4043	31805	20605	
2517	7:55	HR 55 W 2205	29755	19755	
2518	8:08	HR 73 3566	30330	19530	
2519	8:12	HR 38 Q 9642	28295	17595	
2520	8:16	HR 74 A 4043	29160	17960	
2521	8:21	HR 55 W 2205	31285	21285	
2522	8:23	HR 73 3566	29860	19260	
2523	8:26	HR 38 Q 9642	30095	19395	
2524	8:33	HR 74 A 4043	31995	20795	
2525	8:43	HR 55 W 2205	28595	18595	
2526	8:45	HR 73 3566	30680	19880	
2527	8:50	HR 38 Q 9642	29280	18580	
2528	8:56	HR 55 W 2205	30555	20555	
2529	9:1	HR 73 3566	31245	20445	
2530	9:03	HR 38 Q 9642	28655	17955	
2531	9:10	HR 55 W 2205	28695	18695	
2532	9:13	HR 73 3566	31245	20445	
2533	9:30	HR 74 A 4043	31055	19855	
2534	9:33	HR 38 Q 9642	30695	19995	
2535	9:43	HR 55 W 2205	29635	19635	
2536	9:56	HR 74 A 4043	30855	19655	
2537	10:01	HR 55 W 2205	28935	18935	

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Rst No.	Time	Vehicle No.	Gross wt.	Net wt
2538	10:14	HR73 3566	31545	20745
2539	10:16	HR38 Q9642	29365	18665
2540	10:18	HR74A 4093	30245	19045
2541	10:25	HR73 3566	32055	21255
2542	10:28	HR55W 2205	30245	20245
2543	10:34	HR38 Q9642	28975	17775
2544	10:41	HR38 Q9642	31095	20395
2545	10:48	HR73 3566	30615	19815
2546	10:47	HR55W 2205	29875	19875
2547	10:51	HR74A 4043	32640	21640
2548	10:59	HR38 Q9642	30445	19745
2549	11:1	HR73 3566	31565	20765
2550	11:04	HR55W 2205	32975	22975
2551	11:08	HR74A 4043	29645	18645
2552	11:12	HR38 Q9642	30085	19585
2553	11:16	HR73 3566	28935	18135
2554	11:20	HR55W 2205	29805	19805
2555	11:24	HR74A 4043	31245	20045
2556	11:30	HR38 Q9642	30965	20265
2557	11:37	HR73 3566	29775	18975
2558	11:41	HR55W 2205	28935	18935
2559	11:47	HR74A 4093	32585	21385
2560	11:58	HR38 Q9642	31255	20555
2561	12:1	HR73 3566	30695	19895
2562	12:03	HR55W 2205	29635	19635
2563	12:08	HR74A 4093	30225	19025
2564	12:11	HR38 Q9642	32135	21435
2565	12:13	HR73 3566	30355	19855
2566	12:15	HR55W 2205	29165	19165
2567	12:18	HR74A 4043	28255	17055
2568	12:21	HR38 Q9642	32995	22295

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HR73 3566 - 10800  
 HR74 A 4043 - 11200  
 HR38 Q 9642 - 10700  
 HR55 W 2205 - 10,000

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K	ASY No	Time	Vehicle No	Gross wt	Net
2	2598	9:59	HR73 3566	28835	18035
2	2599	10:06	HR74 A 4043	28005	16805
	2600	10:11	HR38 Q 9642	27965	17265
	2601	10:16	HR73 3566	27095	16295
	2602	10:22	HR55 W 2205	28135	18135
	2603	10:42	HR29 D 4644	6325	3325
	2604	10:52	HR74 A 4043	28300	17100
	2605	10:57	HR73 3566	30285	19455
	2606	11:01	HR55 W 2205	27900	17900
	2607	11:03	HR38 Q 9642	28095	17395
	2608	11:10 11:09	HR74 A 4043	28565	17365
	2609	11:13	HR73 3566	29075	18275
	2610	11:18	HR55 W 2205	28280	18280
	2611	11:22	HR38 Q 9642	28375	17675
	2612	11:33	HR73 3566	27005	16205
	2613	11:37	HR74 A 4043	29010	17810
	2614	11:39	HR55 W 2205	25195	15195
	2615	11:46	HR38 Q 9642	27885	17185
	2616	11:53	HR73 3566	28100	17300
	2617	11:57	HR74 A 4043	29230	18030
	2618	12:00	HR55 W 2205	27065	17065
	2619	12:09	HR38 Q 9642	28205	17505
	2620	12:12	HR73 3566	28475	17675
	2621	12:14	HR74 A 4043	29310	18110
	2622	12:22	HR55 W 2205	28660	18660
	2623	12:26	HR38 Q 9642	29000	18300
	2624	12:30	HR73 3566	27480	16680

2567 / 12:16 | HR74 A 4043 | 28255 | 17000  
 2568 / 12:21 | HR 38 Q 9642 | 32995 | 22295

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11 D 4640 - 2970  
HR 24 - 3750

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RSF No	Time	Vehicle No	Gross wt	Net wt	Sign
2625	11:33	HR74 A 4043	29205	18005	
2626	2:36	HR38 Q 9642	29865	19165	
2627	2:39	HR55 W 2205	31595	21595	
2628	2:45	HR73 3566	30845	20045	
2629	2:50	HR74 A 4043	28985	17785	
2630	2:56	HR38 Q 9642	30885	20185	
2631	3:00	HR55 W 2205	29695	19695	
2632	3:06	HR55 W 2205	31795	21795	
2633	3:10	HR73 3566	30285	19485	
2634	3:14	HR74 A 4043	31775	20575	
2635	3:24	HR74 A 4043	29005	17805	
2636	3:30	HR38 Q 9642	28175	17475	
2637	3:43	HR55 W 2205	28850	18850	
2638	3:47	HR73 3566	28145	17345	
2639	3:51	HR74 A 4043	30015	18815	
2640	3:55	HR38 Q 9642	29320	18620	
2641	4:01	HR55 W 2205	27485	17485	
2642	4:05	HR73 3566	28710	17910	
2643	4:11	HR74 A 4043	29905	18705	
2644	4:16	HR73 3566	30145	19345	
2645	4:32	HR38 Q 9642	31505	20805	
2646	4:39	HR55 W 2205	26105	18105	
2647	4:48	HR74 A 4043	29990	18790	
2648	4:52	HR73 3566	30955	20155	
2649	4:56	HR30V2211	8030	4320	
2650	5:01	HR38 Q 9642	31500	20860	
2651	5:04	HR55 W 2205	29765	19765	
2652	5:05	HR30T5127	78558	4555	
2653	5:06	HR73 3566	28690	18190	
2654	5:07	HR30T5127	7695	4395	
2655	5:13	HR74 A 4043	30870	19670	

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	Ti	Rst No.	Time	Vehicle No.	Gross wt.	Net wt.
	2-	2656	5:19	HR55W2205	31255	21255
	2-	2657	5:36	HR733566	30865	20065
2480	2-	2658	5:41	HR74A4043	29805	18605
2481	2-	2659	5:51	HR38Q9642	31965	21265
2482	2-	2660	5:52	HR55W2205	28905	18905
2483	3-	2661	5:59	HR733566	30700	19900
2484	3-	2662	6:02	HR74A4043	29255	18655
2485	3-	2663	6:07	HR38Q9642	31675	20975
2486	4-	2664	6:19	<del>HR38Q9642</del> <del>HR55W2205</del>	<del>31895</del> <del>30750</del>	21195
2487	4-	2665	6:25	<del>HR55W2205</del> <del>HR733566</del>	29960	19960
2488	4-	2666	6:28	<del>HR733566</del> <del>HR74A4043</del>	28900	18100
489	4-	2667	6:33	HR74A4043	29125	17925
490	4-	2668	6:37	HR38Q9642	28375	17675
1491	4-	2669		HR55W2205		
2492	4-	2670				
2493		2669	7:14	HR55W2205	19725	9725
2494		2670	7:17	HR733566	29685	18685
2495		2671	7:24	HR74A4043	36675	19475
2496		2672	7:29	HR38Q9642	28975	18275
2497		2673	7:33	HR55W2205	29895	19895
2498		2674	7:42	HR733566	29930	19130
2499		2675	7:46	HR38Q9642	30560	19860
2500		2676	7:51	HR74A4043	29055	17855
1501		2677	7:59	HR55W2205	30175	20175
1502						
1503						
1504						
1505						
1506						

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STNO	TIME	Vehicle no	Gross wt	Net wt	Sigs
0692	7:27	HR55-W-2205	20895	20895	
0693	7:32	HR73-3566	31895	21095	
0694	10:31	HR29-D-4043		19495	
0695	10:33	HR38-Q-9642		10285	
0696	10:37	HR55-W-2205		21475	
0697	10:43	HR73-Q-3566		19185	
0698	10:49	HR29-D-4043		20375	
0699	10:51	HR38-Q-9642		18775	
	10:53	HR55-W-2205		18375	
	10:56	HR73-Q-3566		20195	
	11:01	HR29-D-4043		19885	
	11:04	HR38-Q-9642		19365	
	11:10	HR55-W-2205		17415	
	11:13	HR73-Q-3566		19645	
	11:16	HR29-D-4043		19115	
	11:19	HR38-Q-9642		21725	
	11:22	HR55-W-2205		18695	
	11:26	HR73-Q-3566		17565	
	11:31	HR29-D-4043		19435	
	11:38	HR38-Q-9642		21195	
	11:43	HR55-W-2205		19025	
	11:47	HR73-Q-3566		17115	
	11:57	HR29-D-4043		20195	
	12:01	HR38-Q-9642		21155	
	12:05	HR55-W-2205		19025	
	12:09	HR73-Q-3566		19075	
	12:11	HR29-D-4043		18185	
	12:19	HR38-Q-9642		19635	
	12:21	HR55-W-2205		21095	
	12:25	HR73-Q-3566		19515	
	12:33	HR29-D-4043		19045	

GOOD WRITE



**Bio-Remediation Components Detail(Jan to April 2021)**

S.NO.	Month	TOTAL GARBAGE	SOIL	RDF	INERT	C&D	MISC
1	January to April 2021	21000	10991.4	2089.5	2196.6	3362.1	252

DETAIL OF RDF/soil/C&D

Sr.No	Month/Date	Enterprises	RDF(in MT)	Soil (in MT)	C&D (in MT)
1	July	East Delhi Waste Processing Company Ltd	101.78	-	-
2	July	Fly Ostrich India Pvt Ltd	101.66		
3	Nov	Fly Ostrich India Pvt Ltd	168.03		
4	Nov	JBM Enviro	166.38	-	-
5	-	Jai Falhari Baba Construction	-	13000	2000
		<b>Total</b>	<b>537.85</b>	<b>13000</b>	<b>2000</b>

# EAST DELHI WASTE PROCESSING COMPANY LIMITED

103332

12 MW Ghazipur Waste to Energy Power Project, Near Veterinary Hospital,  
Ghazipur, Delhi-110096 Ph: +911122782327, Fax: +911122782152  
CIN- U37100DL2005PLC135148, GSTIN- 07AAACO7539D1Z1

## Certificate of Co-Processing

Issued to **Circular Sustainability Solutions Pvt. Ltd.**

Certificate No. EDWPCL/MLP/CSSPL/2021/JULY/006A

Date of Issue September 6, 2021

This is to certify that we have received **101.78 MT** post-consumer MLP laminate plastic waste sent by **Circular Sustainability Solutions Pvt. Ltd.** on behalf of brand owners/producers to fulfill their extended producer responsibility (EPR) under the Plastic Waste Management Rules 2016, from **Palwal, Haryana** for pre and/or co-processing in our Waste to Energy Boiler in **July-2021**.

We certify that the waste has been co-processed in compliance with the Plastic Waste Management Rule 2016 and will be accounted in our annual report submission to the Central/State Pollution Control Board. We, further, certify that the below-mentioned quantity has not been utilized for meeting the collection targets of any other brand owners/producers.

SL No.	Received Date	Month	Location	Vehicle No.	Weight at Dispatch (Kgs)	Weight Received at EDWPCL (Kgs)	CSSPL DC No.
1	25/07/2021	July	Palwal	HR38Y0543	17320	17365	DC/HR/21-22/025
2	25/07/2021	July	Palwal	HR38R7398	10550	10620	DC/HR/21-22/026
3	25/07/2021	July	Palwal	HR38AB4417	7190	6910	DC/HR/21-22/027
4	25/07/2021	July	Palwal	HR38AB7050	9570	9645	DC/HR/21-22/028
5	25/07/2021	July	Palwal	HR38AB3240	9860	9895	DC/HR/21-22/029
6	25/07/2021	July	Palwal	HR38U2941	11500	11560	DC/HR/21-22/032
7	25/07/2021	July	Palwal	HR38X5364	7890	7945	DC/HR/21-22/033
8	25/07/2021	July	Palwal	HR38W4134	9190	9225	DC/HR/21-22/034
9	25/07/2021	July	Palwal	HR38AB9026	11050	11080	DC/HR/21-22/035
10	25/07/2021	July	Palwal	HR38Z8130	7540	7535	DC/HR/21-22/036
<b>Total</b>						<b>101780</b>	

Waste Name: Post-consumer MLP laminate plastic waste

Waste Quantity (Tons): 101.78 MT

For East Delhi Waste Processing Company Limited

Authorized Signatory





## Co-Processing Certificate

Certificate no. – JBM/EMPL/EPR/CSSPL/2021/11/02

Date: 22/12/2021

This is to certify that we have received **166.385 MT** post-consumer MLP laminate plastic waste sent by **Circular Sustainability Solutions Pvt. Ltd.** on behalf of brand owners/producers to fulfill their extended producer responsibility (EPR) under the Plastic Waste Management Rules 2016, from **Palwal, Haryana** for pre and/or co-processing in our Waste to Energy Boiler in **November-2021**.

We certify that the waste has been co-processed in compliance with the Plastic Waste Management Rule 2016 and will be accounted in our annual report submission to the Central/State Pollution Control Board. We, further, certify that the below-mentioned quantity has not been utilized for meeting the collection targets of any other brand owners/producers.

Sl. No.	Received Date	CSSPL DC No.	Location	Vehicle No.	Weighment at Dispatch (Kgs)	Weighment Received at JBM (Kgs)
1	25/11/2021	DC/HR/21-22/068	Palwal, Haryana	HR73 5994	13950.00	13340.00
2	25/11/2021	DC/HR/21-22/069	Palwal, Haryana	HR38V7955	14070.00	13830.00
3	25/11/2021	DC/HR/21-22/070	Palwal, Haryana	HR38AB7746	16680.00	16505.00
4	25/11/2021	DC/HR/21-22/071	Palwal, Haryana	HR38X3877	15290.00	15015.00
5	25/11/2021	DC/HR/21-22/072	Palwal, Haryana	HR38AB9490	19280.00	18995.00
6	25/11/2021	DC/HR/21-22/073	Palwal, Haryana	UP15CT7419	32080.00	32080.00
7	26/11/2021	DC/HR/21-22/074	Palwal, Haryana	HR38Q5898	14620.00	14515.00
8	25/11/2021	DC/HR/21-22/075	Palwal, Haryana	HR38AB4814	14780.00	14555.00
9	30/11/2021	DC/HR/21-22/076	Palwal, Haryana	UP12T9275	27550.00	27550.00
<b>Total</b>						<b>166385.00</b>

**Works :** Near 132KV HVPNL Tajpur Substation, Tajpur-Murthal Road, Murthal Village, Sonipat - 131027, Haryana  
**Regd. Office :** 601, Hemkunt Chambers, 89, Nehru Place, New Delhi - 110 019 T: +91 11 26427104, F: +91 11 26427100  
**CIN:** U74140DL2008PTC172320



Waste Name: Post-consumer MLP laminate plastic waste

Waste Quantity (Tons): 166.385 MT

For, JBM Environment Management Pvt. Ltd.

For JBM ENVIRONMENT MANAGEMENT PVT. LTD.

  
\_\_\_\_\_  
Director/Authorised Signatory  
(Authorized Signatory)

‘पाथेय’

## PEOPLE'S ASSOCIATION FOR TOTAL HELP &amp; YOUTH APPLAUSE

-: A WAY TO MAKE THE PEOPLE SELF RELIANT :-

(Regd. Under Society Act 1860-No.S-30245/96)

HEYA

D. ....

Date .....

Ref No: PATH/187A/20-21

Date:18/02/21

To

JAI FALHARI BABA CONSTRUCTION  
Kithwari, Near Hanuman Mandir,  
Aligarh Road, Palwal  
Haryana-121102

**Subject:** Work Order/Agreement for picking up the C n D and Earth Soil waste at our Municipal Solid Waste (MSW) site at Palwal, Haryana

Respected Sir,

With reference to our discussion on dated 17/02/21 to pick up the C n D and Soil waste being generated during remediation and reclamation of existing dumpsite at village meghpur, palwal, haryana approx. 2000tonn(C N D) and approx 13000 tonn Soil, we pleased to give the work order for the same. You are allowed to pick up the C n D and Soil from the dumpsite at village meghpur, palwal, Haryana.

Warm Regards,



सरोज





To

Fly Ostrich India Pvt. Ltd.  
11/365,367, TELIWARA, SHAHDARA DELHI, North East  
Delhi, Delhi, 110032

Memo No.890/XEN/MCP

Dated: 01.12.2021

Sub: Endorsement for the activities undertaken by Fly Ostrich India Pvt. Ltd. on behalf of Circular Sustainability Solutions Pvt. Ltd. (Karo Sambhav) for the Month of November'2021.

This is to confirm that Fly Ostrich India Pvt. Ltd. having its registered office at 11/365,367, TELIWARA, SHAHDARA DELHI, North East Delhi, Delhi, 110032 on behalf of Circular Sustainability Solutions Pvt. Ltd. (Karo Sambhav), having its registered office at 412A, fourth Floor, Suncity Business Tower, Sector 54, Golf Course Road, Gurgaon, Haryana - 122002, has collected and dispatched 168.300 MT of MLP material from Dumping Yard of Municipal Council, Palwal, Haryana for scientific disposal at JBM Environment Management waste to energy plant, Delhi.

Karo Sambhav has been engaged by producers/brand owners to fulfil their extended producer responsibility (EPR) under the Plastic Waste Management Rules 2016 as amended in 2018 & 2021.

S.No.	Date of Shipment	Delivery Challan No./Invoice No.	Vehicle No.	Source	Destination	Type of Plastic Waste	Quantity Dispatched (MT)	Nature of processing
1	24-11-21	DC/HR/21-22/068	HR735994	Palwal, Haryana	JBM Environment Management	MLP Waste	13,950	CO-Processing
2	24-11-21	DC/HR/21-22/069	HR38V7955	Palwal, Haryana	JBM Environment Management	MLP Waste	14,070	CO-Processing
3	24-11-21	DC/HR/21-22/070	HR38AB7746	Palwal, Haryana	JBM Environment Management	MLP Waste	16,680	CO-Processing
4	24-11-21	DC/HR/21-22/071	HR38X3877	Palwal, Haryana	JBM Environment Management	MLP Waste	15,290	CO-Processing
5	24-11-21	DC/HR/21-22/072	HR38AB9490	Palwal, Haryana	JBM Environment Management	MLP Waste	19,280	CO-Processing
6	24-11-21	DC/HR/21-22/073	UP15CT7419	Palwal, Haryana	JBM Environment Management	MLP Waste	32,080	CO-Processing
7	24-11-21	DC/HR/21-22/074	HR38Q5898	Palwal, Haryana	JBM Environment Management	MLP Waste	14,620	CO-Processing
8	24-11-21	DC/HR/21-22/075	HR38AB4814	Palwal, Haryana	JBM Environment Management	MLP Waste	14,780	CO-Processing
9	29-11-21	DC/HR/21-22/076	UP12T9275	Palwal, Haryana	JBM Environment Management	MLP Waste	27,550	CO-Processing

**Office of Municipal Council, Palwal**



Near Committee Chowk, Palwal

Email:- secymc.palwal@gmail.com

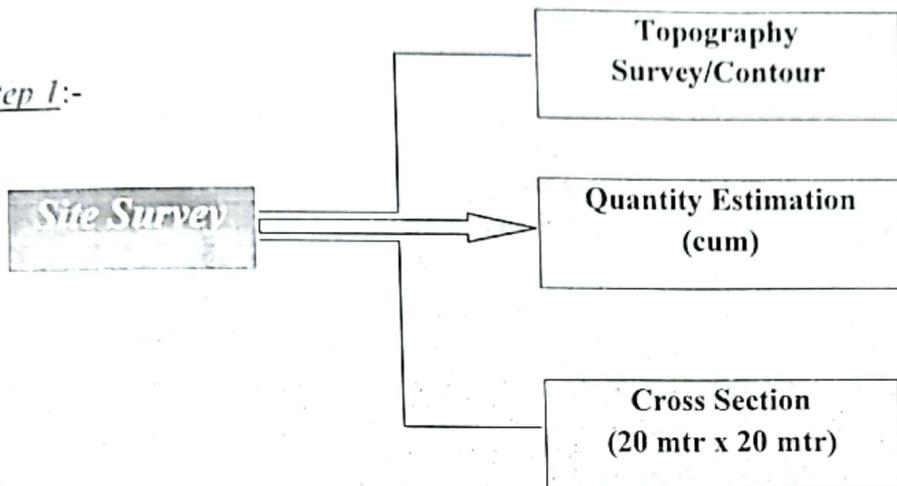
We confirm that the above numbers are correct and endorse them. Plastic waste collected by Karo Sambhav may be allocated to their clients/producers/brand owners for meeting their EPR targets under the Plastic Waste Management Rules, 2016 as amended in 2018 & 2021.

Yours sincerely,

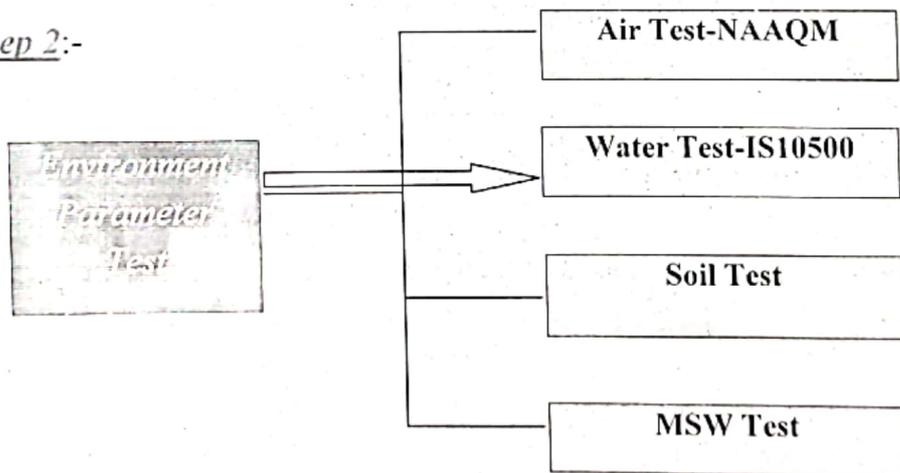
**EXECUTIVE ENGINEER**  
Office of Municipal Council, Palwal.  
PALWAL

## Process Methodology for Bioremediation of Legacy Waste

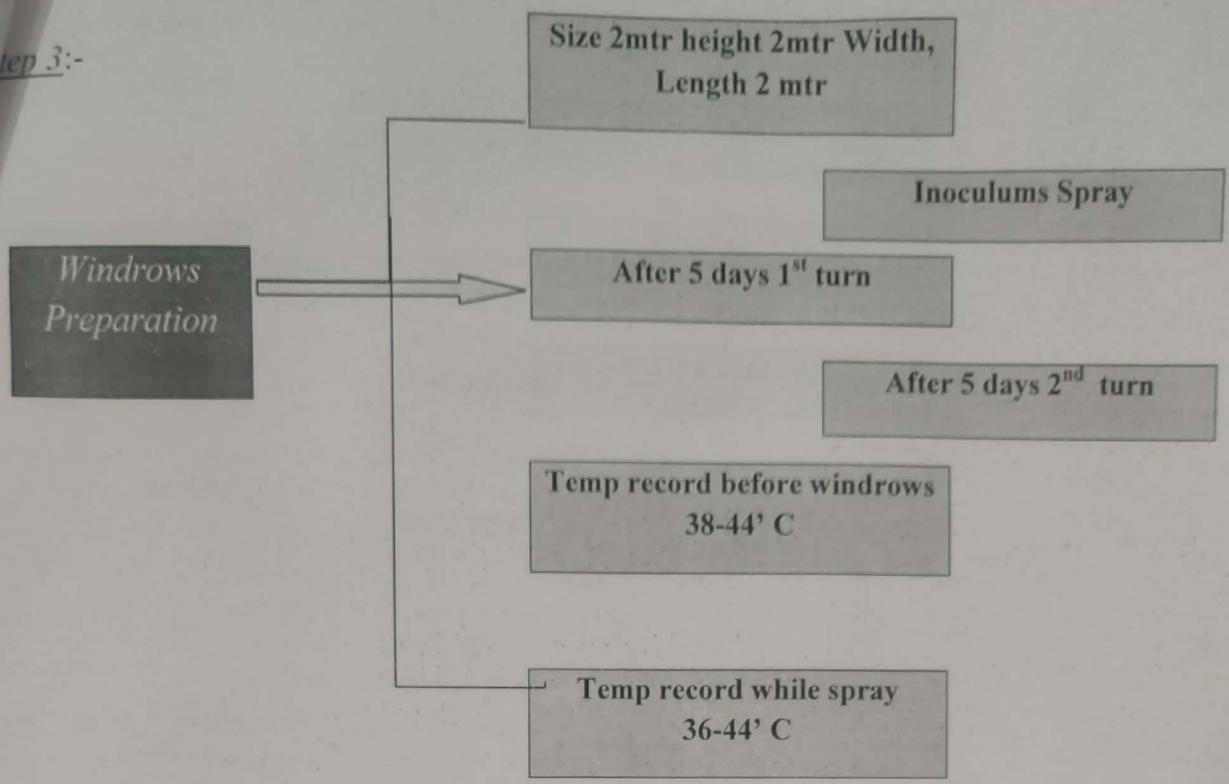
Step 1:-



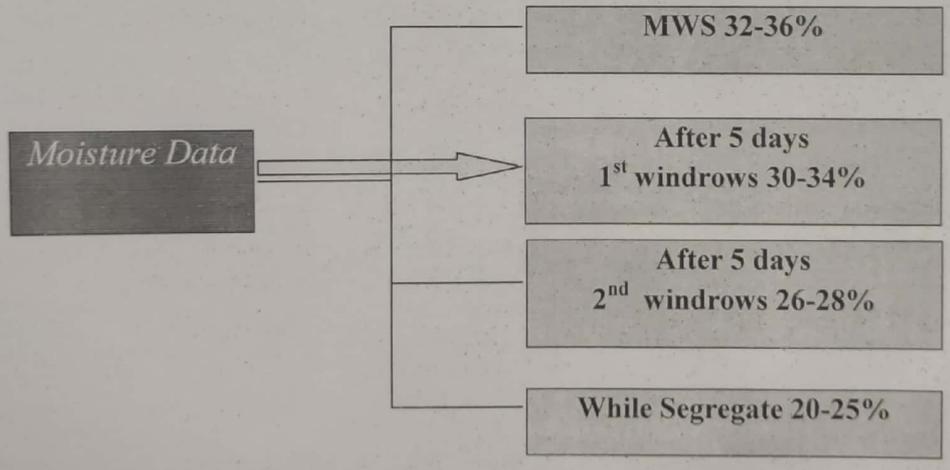
Step 2:-



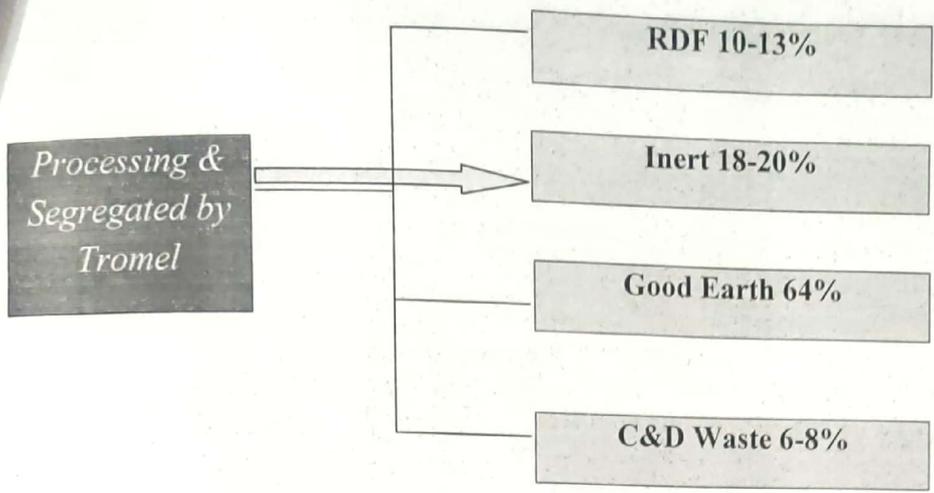
Step 3:-



Step 4:-



Step 5:-



**E ENVIRONMENT IMPACT ASSESSMENT AUTHORITY HARYANA**  
 Bay No. 55-58, Prayatan Bhawan, Sector-2, PANCHKULA.

Tel: 0172-2565232, 4043956

E-mail Id: [seiaa-21.env@hry.gov.in](mailto:seiaa-21.env@hry.gov.in)

No. SEIAA(129)/HR/2021/ 975

Dated: 26 /10/2021

To

M/s PATHEYA,  
 RZH-15/9 Gurudwara Road,  
 Mahavir Enclave Dabri Palam Road, New Delhi-110045

**Subject:** Finalization of Terms of Reference (ToR) for Environmental Clearance for the "Remediation and Reclamation of Existing Dumpsite and construction, operation and maintenance of Sanitary Landfill at village Meghpur, Paiwal Haryana.

This has reference to your application for the subject cited above addressed to **Member Secretary, SEIAA Haryana** to prescribe the ToR (Terms of Reference) for undertaking detailed EIA Study for the purpose of obtaining Environment Clearance in accordance with the provisions of EIA Notification, 2006. For this purpose the Project Proponent had submitted application through Parivesh Web Portal vide Proposal No. SIA/HR/MIS/64778/2021 in the prescribed format (Form-1) along with Pre-feasibility Report under Category 7(i) of EIA Notification dated 14.09.2006.

The details of the proposal as under:

1.	Online Proposal No:	SIA/HR/MIS/64778/2021
2.	Name of the Project Proponent:	M/s PATHEYA
3.	Nature of the project:	Remediation and Reclamation of Existing Dumpsite and construction
4.	Category of the proposal:	7(i) of EIA Notification dated 14.09.2006
5.	Date of online acceptance of Project	03.08.2021
6.	Date of submission of Hard Copy by PP of the Project	04.08.2021

In this connection, it is intimated that Project Proposal for approval of Terms of Reference was placed before the State Environment Impact Assessment Authority (SEIAA) in its 129<sup>th</sup> Meeting held on 14.10.2021.

The Authority approved the "Terms of Reference" and it was decided that you have to prepare Environment Impact Assessment Report and Environment Management Plan for obtaining Environment Clearance by using Model Terms of Reference as per MoEF & CC with the additional Terms of Reference as recommended by SEAC in its 219<sup>th</sup> Meeting held on 13.08.2021:

**Additional TOR:**

- I. Importance and benefits of the project

A sensitivity analysis of the site shall be carried out as per the MoEF&CC criteria and form part of the EIA report

- iii. The EIA would include a separate chapter on the conformity of the proposals to the Municipal Solid Waste Management Rules, 2016 and the Construction and Demolition Waste Management Rules, 2016 including the sitting criteria therein.
- iv. Characteristics and source of waste to be handled and methodology for remediating the project site, which is presently being used for open dumping of garbage.
- v. Details of storage and disposal of pre-processing and post-processing rejects/inerts
- vi. List of proposed end receivers for the rejects/inerts should be provided. MoUs to be submitted in this regard
- vii. Details of various waste management units with capacities for the proposed project. Details of utilities indicating size and capacity to be provided
- viii. The EIA would also examine the impacts of the existing land fill site and include a chapter on the closure of the existing site including disposal of accumulated wastes and capping
- ix. A pond is present at 200 m from the project site. EIA should include the impact of the proposed project on the pond's water quality
- x. The project proponents should consult the Municipal Solid waste management manual of the Ministry of Urban Development, Government of India and draw up project plans accordingly.
- xi. Waste management facilities should maintain safe distance from the nearby pond
- xii. Layout maps of proposed solid waste management facilities indicating storage area, plant area, greenbelt area, utilities etc.
- xiii. Details of air emission, effluents generation, solid waste generation and their management
- xiv. Requirement of water, power, with source of supply, status of approval, water balance diagram, man power requirement (regular and contract).
- xv. Process description along with major equipment's and machineries, process flow sheet (quantitative) from waste material to disposal to be provided
- xvi. Hazard identification and details of proposed safety systems
- xvii. Details of Drainage of the project upto 5 km radius of study area. If the site is within 1 km radius of any major river, peak and lean season river discharge as well as flood occurrence frequency based on peak rainfall data of the past 30 years. Details of Flood Level of the project site and maximum Flood Level of the river shall also be provided
- xviii. Details of effluent treatment and recycling process
- xix. Action plan for measures to be taken for excessive leachate generation during monsoon period
- xx. Detailed Environmental Monitoring Plan
- xxi. Timeline for implementation of the project shall be included in the EIA Report.
- xxii. Report on health and hygiene to be maintained by the sanitation workers at the work place.
- xxiii. A tabular chart with index for point wise compliance of above ToRs.

#### STANDARD TOR

- 1) The project should be designed based on the population projections as by Master Plan.
- 2) Submit a 10 km. radius map (on survey of India toposheet) showing co-ordinates of project site, national highway, state highway, district road/approach road, river, canal, natural drainage; protected areas, under Wild Life (Protection) Act, archaeological site, natural lake, flood area, human settlements (with population), industries, high tension electric line, prominent wind direction (summer and winter), effluent drain, if any and ponds etc. should be presented and impacts assessed on the same.
- 3) Examine and submit details of alternative technologies viz. RDF shall also be evolved.
- 4) Examine and submit details of storm water/ leachate collection from the composted area.
- 5) Examine and submit details of monitoring of water quality around the landfill site. Water analysis shall also include for nitrate and phosphate.

- Examine and submit details of the odour control measures.
- Examine and submit details of impact on water bodies/rivers/ ponds and mitigative measures during rainy season.
- 8) Submit the criteria for assessing waste generation. Any segregation of hazardous and bio-medical wastes.
- 9) Submit a copy of the layout plan of project site showing solid waste storage, green belt (width & length, 33% of the project area), all roads, prominent wind direction, processing plant & buildings etc. should be provided.
- 10) Submit a copy of the land use certificate from the competent authority.
- 11) NOC from local or nearest airport within 20 km and any flight funnel restrictions.
- 12) Submit a copy of the status of ambient air quality and surface and ground water quality, soil type, cropping pattern, land use pattern, population, socio-economic status, anticipated air and water pollution.
- 13) Submit a copy of the topography of the area indicating whether the site requires any filling, if so, the details of filling, quantity of fill material required, its source and transportation, etc.
- 14) Examine and submit the details of impact on the drainage and nearby habitats/settlements (surroundings).
- 15) Examine and submit the details of surface hydrology and water regime and impact on the same.
- 16) Examine and submit the details of one complete season AAQ data (except monsoon) with the dates of monitoring, impact of the project on the AAQ of the area (including H2S, CH4).
- 17) Submit a copy of detailed plan of waste management.
- 18) Submit the details of sanitary land fill site impermeability and whether it would be lined, if so details, thereof.
- 19) Examine and submit the details of impact on environmental sensitive areas.
- 20) Examine and submit the details of rehabilitation/compensation package for the project effected people, if any.
- 21) Submit Environmental Management Plan and Environmental Monitoring Plan with costs and parameters.
- 22) Public hearing to be conducted for the project in accordance with provisions of Environmental Impact Assessment Notification, 2006 and the issues raised by the public should be addressed in the Environmental Management Plan. The Public Hearing should be conducted based on the ToR letter issued by the Ministry and not on the basis of Minutes of the Meeting available on the web-site.
- 23) A detailed draft EIA/EMP report should be prepared in accordance with the above additional TOR and should be submitted to the SEIAA in accordance with the Notification.
- 24) Details of litigation pending against the project, if any, with direction /order passed by any Court of Law against the Project should be given.
- 25) The cost of the Project (capital cost and recurring cost) as well as the cost towards implementation of EMP should be clearly spelt out.
- 26) Any further clarification on carrying out the above studies including anticipated impacts due to the project and mitigative measure, project proponent can refer to the model ToR available on Ministry website "<http://moef.nic.in/Manual/Common Municipal Solid Wastes>".

The Project Proponent will submit Environment Impact Assessment Report and Environment Management Plan by incorporating the Terms of References (ToR) as approved by the Authority within a time schedule in compliance of EIA Notification dated 14.09.2006. It was also decided that their project will be considered as received only after receipt of complete information.

*S. Lalayaa*  
 Member Secretary,  
 SEIAA, Haryana  
 20/10

PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE 345

(Regd Under Society Act 1860 No B-30245/95)

129

Ref No: PATH/21-22/231  
Date: 25.01.2022

To,  
The Executive Officer,  
Municipal Council Palwal,  
Palwal, Haryana.

Ref: Your work order No. Memo No : 52/6-17/MCP, Dated: 04.12.2020

Sub: Work order for Bio Remediation & Reclamation of Existing Legacy Waste Dumpsite at Village Meghpur in MC Palwal

Dear Sir,

This is to intimate you that we have completed the work as per work order and disposed of RDF, Compost/Soil enrich C & D waste and inert in a scientific manner as per the Norms SWM rules 2016 and the dumpsite has been cleaned in every manner.

Regards

For People's Association for Total Help & Youth Applause (PATHEYA)





 GPS Map Camera



**Ghughera, Haryana, India**  
575J+7P9, Ghughera, Haryana 121102,  
India  
Lat 28.15842°  
Long 77.282358°  
21/01/22 01:54 PM



Ghughhera, Haryana, India  
SH28, Ghughhera, Haryana 121102, India  
Lat 28.154971°  
Long 77.299235°  
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GPS Map Camera

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Ghughhera, Haryana, India  
 SH28, Ghughhera, Haryana 121102, India  
 Lat 28.154971°  
 Long 77.2999235°  
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GPS Map Camera





SND Public scho



Ghughhera, Haryana, India

SH28, Ghughhera, Haryana 121102, India

Lat 28.154353°

Long 77.300312°

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GPS Map Camera

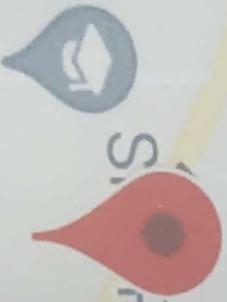
Ghughhera, Haryana, India

SH28, Ghughhera, Haryana 121102, India

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**Kakrali, Haryana, India**

**575M+CJF, Kakrali, Haryana 121102, India**

**Lat 28.160284°**

**Long 77.283076°**

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**GPS Map Camera**

Garbage Components Detail

Annexure-R/15

S.NO.	Month	TOTAL GARBAGE	SOIL	GATTA	GLASS	METAL	PLASTIC	RDF	INNERT	WET WASTE	COMPOST
1	JANUARY	553.47	55.35	16.6	5.53	2.77	13.84	182.65	49.8123	226.9227	45.38454
2	FEBRUARY	2680.72	268.07	80.42	26.81	13.4	67.02	884.64	241.2648	1099.0952	219.81904
3	MARCH	1867.7	186.77	56.03	18.68	9.34	46.69	616.34	168.093	765.757	153.1514
4	APRIL	4800	480	144	48	24	120	1584	432	1968	393.6
5	MAY	4832	483.2	144.96	48.32	24.16	120.8	1594.56	434.88	1981.12	396.224
6	JUN	3509	350.9	105.27	35.09	17.55	87.73	1157.97	315.81	1438.69	287.738
7	JULY	3555.65	355.57	106.67	35.56	17.78	88.89	1173.36	320.0085	1457.8165	291.5633
8	AUGUST	3853.55	385.36	115.61	38.54	19.27	96.34	1271.67	346.8195	1579.9555	315.9911
9	SEPTEMBER	3800.8	380.08	114.02	38.01	19	95.02	1254.26	342.072	1558.328	311.6656
10	OCTOBER	3819.8	381.98	114.59	38.2	19.1	95.5	1260.53	343.782	1566.118	313.2236
11	NOVEMBER	3645.39	364.54	109.36	36.45	18.23	91.13	1202.98	328.0851	1494.6099	298.92198
12	DECEMBER	3868.77	386.88	116.06	38.69	19.34	96.72	1276.69	348.1893	1586.1957	317.23914
	TOTAL	40786.85	4078.7	1223.59	407.88	203.94	1019.68	13459.65	3670.8165	16722.6085	3344.5217

## RABIYA ENTERPRISES (REWARI)

S NO	DATE	NAME	PLASTIC	METAL	KANCH	GATTA	COMPOST	RDF
1	20/02/2021	APSANA				20		
2	13/03/2021	RABIYA				21		
3	14/03/2021	APSANA				15		
4	23/03/2021	APSANA				12		
5	30/03/2021	APSANA				18		
6	06/04/2021	RABIYA				15		
7	14/04/2021	RABIYA				17		
8	16/04/2021	APSANA				28		
9	23/04/2021	RABIYA				16.5		
10	30/04/2021	APSANA				26		
11	30/04/2021	RABIYA				9		
12	12/05/2021	RABIYA				14		
13	28/05/2021	RABIYA				10.8		
14	30/05/2021	RABIYA				16.5		
15	02/06/2021	RABIYA				13		
16	04/06/2021	RABIYA				9		
17	06/06/2021	RABIYA				11		
18	05/06/2021	RABIYA				9		
19	08/06/2021	RABIYA				10.6		
20	09/06/2021	RABIYA				16.1		
21	11/06/2021	RABIYA				18.1		
22	13/06/2021	RABIYA				10.8		
23	13/06/2021	RABIYA				12		
24	14/06/2021	RABIYA				13.2		
25	16/06/2021	RABIYA				10		
26	18/06/2021	RABIYA				14		
27	18/06/2021	RABIYA				14		
28	19/06/2021	RABIYA				11.7		
29	20/06/2021	RABIYA				12.2		
30	22/06/2021	RABIYA				13		
31	24/06/2021	RABIYA				10.7		

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32	26/06/2021	RABIYA				13.6		
33	27/06/2021	RABIYA				18		
34	28/06/2021	RABIYA				11.2		
35	29/06/2021	RABIYA				46		
36	07/07/2021	RABIYA				14		
37	13/07/2021	RABIYA				13		
38	15/07/2021	RABIYA				11		
39	20/07/2021	RABIYA				19		
40	23/07/2021	RABIYA				14		
41	31/7/201	RABIYA				11.8		
42	04/08/2021	RABIYA				15		
43	6/8/201	RABIYA				20		
44	08/08/2021	RABIYA				17		
45	14/08/2012	RABIYA				28.4		
46	23/08/2021	RABIYA				30.8		
47	10/09/2021	RABIYA				33.6		
48	21/09/2021	RABIYA				30.9		
49	26/09/2021	RABIYA				24.3		
50	30/09/2021	RABIYA				27.6		
51	11/10/201	RABIYA				39		
52	20/10/2021	RABIYA				30.5		
53	25/10/2021	RABIYA				20.2		
54	30/10/2021	RABIYA				6		
55	14/11/2021	RABIYA				40.1		
56	23/11/2021	RABIYA				8.6		
57	30/11/2021	RABIYA				9.5		
	TOTAL					18.1		1050.7

APSANA ENTERPRISES (REWARI)

S NO	DATE	NAME	PLASTIC	METAL	KANCH	GATTA	COMPOST	RDF
1	25/05/2021	APSANA			14			
2	30/06/2021	APSANA			71			
3	14/7//2021	APSANA			65			
4	31/07/2021	APSANA			81.5			
5	31/08/2021	APSANA			21			
6	10/09/2021	APSANA			10.3			
7	30/09/2021	APSANA			16.4			
8	9/102021	APSANA			10.8			
9	31/10/2021	APSANA			16			
10	12/11/2021	APSANA	27.3					
11	16/11/2021	APSANA			15.6			
12	22/11/2021	APSANA	33.2					
13	30/11/2021	APSANA	30		20.6			
	TOTAL		90.5		342.2			

**DETAIL OF METAL**

<b>Sr.No</b>	<b>Month/Date</b>	<b>Enterprises</b>	<b>Metal (in MT)</b>
1	16/09/2021	RABIYA	8.3
2	17/10/2021	RABIYA	9.8
2	31/10/2021	RABIYA	9.7
		<b>Total</b>	<b>27.8</b>

**DETAIL OF PLASTIC**

Sr.No	Month/Date	Enterprises	Plastic(in MT)
1	5/6/2021	RAMWATI	25
2	15/07/2021	RAMWATI	20
3	15/06/2021	SHRI GANESH	53
4	15/06/2021	SHRI GANESH	42
5	5/6/2021	APSANA	19.5
6	11/6/2021	APSANA	10
7	21/06/2021	APSANA	11
8	30/06/2021	APSANA	13
9	9/7/2021	APSANA	18
10	20/07/2021	APSANA	16
11	29/07/2021	APSANA	17
12	6/8/2021	APSANA	20.8
13	7/9/2021	APSANA	19
14	16/09/2021	APSANA	20.7
15	24/09/2021	APSANA	17.5
16	28/09/2021	APSANA	18.7
17	1/10/2021	APSANA	15.2
18	10/10/2021	APSANA	30.4
19	18/10/2021	APSANA	21.2
20	25/10/2021	APSANA	23.1
21	12/11/2021	APSANA	27.3
22	22/11/2021	APSANA	33.2
23	13/03/2021	RABIYA	21
24	16/04/2021	RABIYA	33
25	20/05/2021	RABIYA	29
26	25/06/2021	RABIYA	43
		<b>Total</b>	<b>617.6</b>

REKART INNOVATIONS PRIVATE LIMITED (GURUGRAM)

S NO	MONTH	NAME	PLASTIC	METAL	KANCH	GATTA	COMPOST	RDF (MT)
1	APRIL	REKART						79.31
2	MAY	REKART						205.315
3	JUNE/JULY	REKART						510
4	DECEMBER	REKART						1540
<b>TOTAL</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2334.625</b>

2334 MT

SHOONYA ENVIRONMENTAL SOLUTIONS PVT LTD (NOIDA)

MONTH	NAME	PLASTIC	METAL	KANCH	GATTA	COMPOST	RDF (KGS)	
JUNE	SHOONYA						64070	
JUNE	SHOONYA						8820	
JULY	SHOONYA						175410	
JULY	SHOONYA						210795	
AUGUST	SHOONYA						176200	
SEPTEMBER	RAPIDUE TECHNOLOGY PVT LTD							1312000
OCTOBER	SHOONYA						457312	
NOVEMBER	SHOONYA						1426115	
NOVEMBER	RAPIDUE						1244110	
December	SHOONYA						1298104	
December	RAPIDUE						1484122	
<b>TOTAL</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>7,857,058</b>	

78570.58  
7857 MT

Total RDF = 7857+2334 = 10191 MT

## COMPOST DETAILS

S NO	MONTH	NAME	COMPOST
1	JUNE	DEVI SINGH, AGWANPUR	1200
2	MAY	JOGINDER, KISHORPUR PALWAL	100
3	MAY	ASHOK, PATLI KHURD	150
4	MAY	MAHIPAL, PATLI KHURD	136
5	OCTOBER	SANJAY, NAYA GOAN	250
6	OCTOBER	SATISH, NAYA GOAN	250
7	AUGUST	DHARMENDER, TAPPAL	1200
8	SEPTEMBER	DHARMENDER, TAPPAL	1200
TOTAL			4486